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15.31 hrs.

(v) Constitution (Amendment) Bill, * 2004

(Amendment of Article 103, etc.)

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Amendment of article 103, etc.).

श्री अनंत गंगाराम गीते : मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री अनंत गंगाराम गीते : मैं विधेयक पुरःस्थापित ** करता हूँ।

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Dated 3.12.04

* Introduced with the Recommendation of the President